



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
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सत्यमेव जयते

F.No.103-1/2015-NSL-II

Dated: 15th January 2015

To

The Secretary,
Department of Telecommunications,
Sanchar Bhawan,
Ashok Road,
New Delhi – 110 001

Subject: Clarifications/reconsideration on the issues referred back by the DoT on TRAI's Recommendations on 'Valuation and Reserve Price of Spectrum : 2100 MHz Band' dated 31st December 2014.

Ref: Letter No. L-14006/01/2014-NTG dated 8th January 2015

Telecom Regulatory Authority of India (TRAI) had issued its recommendations on 'Valuation and Reserve Price of Spectrum : 2100 MHz Band' on 31st December 2014. On 8th January 2015, the DoT referred back a number of recommendations with their comments for reconsiderations and clarifications in accordance with the provisions of section 11 of TRAI Act 1997.

2. The Authority, after due deliberations on the comments received from the DoT, has finalized its response which is enclosed herewith.

3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

Encl: As above


(Sudhir Gupta)
Secretary, TRAI